

PRINTING TECHNOLOGY

*1072. **Shri B. N. Kureel:** (a) Will the Minister of Works, Housing and Supply be pleased to state whether there is any Central Government Institute to impart instructions in Printing Technology?

(b) Is it a fact that the Controller of Printing and Stationery considers the following qualification as essential for recruitment to the supervisory technical posts in the Government of India Presses:

"Certificate or Diploma in Printing and allied trade of recognized Printing School/College in U.K./U.S.A./Europe or from technical institution in India granting equivalent diploma or certificate as qualified apprentice from Government of India Press"?

(c) Do Government propose to lay on the Table of the House a statement showing the academic and technical qualifications of the Supervisory Staff employed in the Government of India Presses and the Office of the Controller of Printing and Stationery?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Training is imparted by the Government of India Presses at Calcutta and New Delhi to a limited number of apprentices.

(b) Yes, Sir, for direct recruits to the grades of Overseers and Assistant Managers (Technical) in the Government of India Presses.

(c) It would hardly be appropriate, in my view, to expend labour and time in the preparation of such a statement. I shall however gladly consider what action may be feasible, if the hon. Member would indicate what he would like to be gone into on the basis of such a statement.

ALUMINIUM MANUFACTURING PLANT IN MADHYA PRADESH

*1073. **Shrimati Sucheta Kripalani:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that the Madhya Pradesh Government purchased a plant for an aluminium manufacturing unit to be located in Katni?

(b) Is it a fact that subsequent to the purchase it was found that sufficient reserves of bauxite did not occur in Katni?

(c) Is it also a fact that the plant purchased was of an out-moded type?

(d) How much money was spent on the venture and what has happened to this plant?

(e) Was the expenditure incurred by the Madhya Pradesh Government or by the Government of India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

(d) Rs. 104.90 lakhs including interest charges upto September, 1952. The power plant has been lying in storage at Champa and the Madhya Pradesh Government propose to instal it at Ballarshah for providing additional generating capacity in the State Government's Electricity Grid Scheme.

(e) By the Madhya Pradesh Government.

ELECTIONS IN CHANDERNAGORE

*1074. **Shri Tushar Chatterjea:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Government of India have sent instructions to Chandernagore Administrative Authority to prepare a voters' list for general election;

(b) if so, what is this election meant for; and

(c) whether it is the intention of the Government of India to replace the nominated Advisory Council of Chandernagore by an elected Council as it was before?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No such instructions have been issued. The question of the future administration of Chandernagore is under consideration.

(b) and (c). Do not arise.

GLASS INDUSTRY USING FURNACE OIL

*1075. **Dr. Amla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that some of the units of the glass industry using furnace oil as fuel are not able to compete with other units of this industry using coal as fuel in view of the abnormal increase in the prices of furnace oil from 19th January, 1952;

(b) if the answer to part (a) above be in the affirmative, what relief do Government propose to give to the glass industry using furnace oil; and